

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CW-273/2020**

The School Managing Committee,  
Sharada English High School,  
Rep. By Manager, Milind Timble. ...Petitioner.

Vs

The Director of Education and 2 ors. ...Respondents.

Shri Ashwin Bhobe, Advocate for the petitioner.  
Shri Deep Shirodkar, Addl. Govt. Advocate for the respondent no.1.

**Coram:- DAMA SESHADRI NAIDU, J.**  
**Date: 14th October 2020.**

PC.

Shri D. Shirodkar, the learned Addl. Govt. Advocate, takes notice for the first respondent.

2. Issue notice to the other respondents returnable on 4.11.2020.
3. Status quo existing as of today shall be maintained.

**DAMA SESHADRI NAIDU, J.**

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